(d) No, Sir.

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Import of super-fast stamp cancelling machines

547. SHRI B. C. PATTANAYAK: Will the Minister of COMMUNICA TIONS be pleased to state:

- (a) whether his Ministry is importing 20 super-fast stamp cancelling machines for expeditious processing of mail posted for despatch;
- (b) if so, the names of the countries from where these machines are going to be imported;
- (c) what is the probable cost of these machines; and
- (d) when these machines are to be imported?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): -(a) Yes, Sir.

- (b) United Kingdom.
- (c) Rs. 16 lakhs.
- (d) The machines are reported to arrived at Bombay port on have 26-3-1982.

New post offices at Madhubani District

548. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICA TIONS be pleased to state:

(a) how many new post offices have been opened in Madhubani District of Bihar, since January, 1982 onwards ann at what places:

(b) how many cases for opening new post offices at Madhubani district in Bihar are. still pending consideration of Government;

to Questions

- (c) how many branch post offices have been upgraded so far in this district; and
- (d) what is the number of post offices and their places whose cases for upgradation are still pending sideration?,

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Nil.

- (b) Two cases.
- 1. Ganguli (Benapatti block)
- 2. Baraha (Nirmal block).
- (c) Nil.
- (d) Nil.

CBI raid iu telephone department at Kanpur

- 549. SHRI AMARPROSAD CBAKBA-BORTY: WiU the Minister of COM-MUNICATIONS be pleased to refer to the answer to Unstarred Question 690 given in the Rajya Sabha on the 1st March, 1982 and state:
- (a) whether the CBl have since com pleted the investigation into the al leged Rs. 5 crores scandal at thi? tele phone department in Kanpur; and if so, what are the details in this regard; and
- (b) what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) and (b) CB.I, have not submitted their investigation report, as yet. Action in the matter wili be considered on receipt of the C.B.I, report.